

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8. **IA-3959/2023 IN C.P. (IB)/1238(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited
Vs.
M/S. Dunnimaa Engineers & Divers
Enterprises Pvt. Ltd.

SECTION: 7, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Applicant present, but appearance is not given in the appearance sheet. None present for the Respondent.
2. Counsel for the Applicant is directed to come with the plan and extension application of 60 days on the next date of hearing.
3. List this matter for further consideration on **04.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)